

**Appointment of Regular Director for Information, Publicity and Tourism**

5855. SHRI MANORANJAN BHAKTA: Will the Minister of TOURISM be pleased to state:

(a) whether the post of Director, information, publicity and tourism is being manned on ad-hoc basis;

(b) if so, the reasons therefor; and

(c) whether Government propose to appoint a Director on a regular basis?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU)

(a) Yes, Sir.

(b) and (c). As per Recruitment and Promotional Rules, the posts of Directors are being filled up on regular basis, in consultation with UPSC.

**Committee to assess Tourism potential of Garhwal Sub-Himalayan and Himalayan region**

5856. SHRI C.M. NEGI: Will the Minister of TOURISM be pleased to state:

(a) whether Government propose to set up a high powered committee to assess the tremendous tourism potential of Garhwal sub-Himalayan and Himalayan region in the prevailing circumstances;

(b) if so, the steps taken or proposed to be taken to make tourism the biggest industry of this area so as to earn foreign exchange and to boost the local economy;

(c) whether Government are aware that

there is likely to be extra-ordinary rush to Garhwal Himalayas during the ensuing summer season due to turmoils in other Himalayan tourist resorts in the North-West; and

(d) if so, the emergent measures being taken to tide over the tourist inflow in Garhwal Himalayas and to provide the tourist amenities including transport?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) No, Sir.

(b) to (d). The development of tourism is primarily the responsibility of the State Governments which includes provision of tourist amenities and transport. However, the Ministry of Tourism have sanctioned the construction of Fibre Glass Huts and Trekking equipment in the Garhwal region during the Seventh Five Year Plan.

**Loans advanced by Banks in Pauri, Chamoli and Dehradun Districts of Uttar Pradesh**

5857. SHRI C.M. NEGI: Will the Minister of FINANCE be pleased to state:

(a) the details of various loans sanctioned by the branches of nationalised banks situated in Pauri, Chamoli and Dehradun districts of Uttar Pradesh during the last three years, category-wise and year-wise;

(b) the number of beneficiaries in each district;

(c) the credit deposit ratio in these districts; and

(d) whether Government propose to give directions to the banks to give loans liberally

in these districts as a measure of self-employment and resource generation?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (d). The credit

advanced by banks to major sectors under Annual Action Plan of Pauri, Chamoli and Dehradun districts of Uttar Pradesh for the last three years (latest available) are given below:

Sl. No.	Sector	Pauri (Garhwal)			Chamoli			Dehradun		
		1987	1988	1989-90 April-Dec.	1987	1988	1989 April-Dec.	1987	1988	1989-90 April-Dec.
1	2	3	4	5	6	7	8	9	10	11
1.	Agriculture and Allied Activities	119	250	207	228	184	99	471	530	440
2.	Small Scale Industries	66	105	60	23	67	23	591	457	217
3.	Services	318	493	262	370	257	142	700	1740	586
	Total	503	848	529	621	508	264	1762	1727	1243

The credit deposit ratio of scheduled commercial banks in the district of Pauri (Garhwal), Chamoli and Dehradun as at the end of December 1989 (latest available) was 16.3 percent, 15.5 percent and 24.5 percent respectively. The credit deployment in a particular area depends on various factors like level of economic activity, entrepreneurship, availability of raw material and other infrastructural facilities. Banks have been advised to take effective steps for improving the flow of credit in deficient areas for productive and identified viable proposal. Moreover, after the introduction of Service Area Approach with effect from 1.4.89, rural lending is expected to show quantitative and qualitative improvements.

**Disposal of Policy Bonds by Kanpur divisional office of LIC**

5858. SHRI V. SREENIVASA PRASAD: Will the Minister of FINANCE be pleased to state:

(a) whether branches of the Life Insurance Corporation (LIC) under the Kanpur Divisional Office have not been despatching the policy bonds properly which are either not delivered or returned by the postal authorities for variety of reasons:

(b) whether no follow up action is presently being taken;

(c) if so, the facts thereof; and

(d) the immediate action being taken to get the policy bonds delivered to the insured and the total number of such policy bonds lying undisposed in each branch of LIC in Kanpur?

THE MINISTER OF FINANCE (PROF. MADHU DANAVATE): (a) No, Sir. The policy bonds undelivered or returned by the postal authorities for variety of reasons are disposed of by all the Branch Offices in Kanpur Division promptly in accordance with the procedure.

(b) No, Sir. Follow-up action is regularly taken.

(c) In accordance with rules, Registered letters are written to the assured with a copy to the concerned Agents and Development Officers. On getting response policybonds are delivered to the assured.

(d) During the year 1989-90, out of about 1.2 lakhs policies, 5454 policybonds were received back undelivered and out of these, 2254 have already been delivered to the assured. Follow-up action with field force is taken up regularly by issuing reminders at regular intervals for disposing remaining 3200 policybonds. Branchwise number of undelivered policies are furnished in the attached statement.

**STATEMENT**

<i>Branches</i>	<i>No. of undelivered Policies</i>
1	2
C.B.O. 1 Kanpur —	Nil
C.B.O. 2 Kanpur —	Nil
C.B.O. 3 Kanpur —	10